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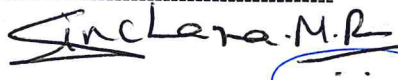

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.38/BB/ 2017		For clarification	230/ 232	DHFL VYSYA Housing Finance Limited


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Sinchana M.R	ROC/RO	
2.	SATYAJIT P. BHANU	IPJ Legal Advocate for petitioner	

ORDER

Matter is listed today for clarification. Heard Counsel for
Petitioner. Again matter is listed for orders.


Member (T)


Member (J)